

12 hrs.

RE: POINT OF PRIVILEGE

Mr. Speaker: Papers to be laid on the Table.

Shri P. K. Deo (Kalahandi): Sir, some time back I gave notice that a breach of privilege of this House had been committed by the wrong statement of the Prime Minister. While replying to the debate...

Mr. Speaker: I am sorry he should intervene in this manner, the leader of a very responsible group whom I respect so much. He saw me this morning, and I told him that I had received the notice, and that intimation had been sent to the Prime Minister. Let me receive the reply, and then I will give him an opportunity. Why should he rise in this manner? Why should he be so impatient in this respect? I have already told him that I am proceeding with it. I am just trying to find out the reactions of the Prime Minister. Unless I get that, unless I get the facts, how can I proceed with that motion?

Shri P. K. Deo: May I submit most respectfully that I bow to your ruling, but I would like to draw your attention to Page 388 of *May's Parliamentary Practice*.

Mr. Speaker: I have studied it three times since he gave this notice to me. He should wait and see. Let that come, he can then quote as many instances from *May's Parliamentary Practice* as he likes.

Shri P. K. Deo: There should be a time-limit fixed for the reply.

Mr. Speaker: This much latitude he should give me. I will get it done as early as possible.

12.02 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND ACCOUNTS OF THE SINGARENI COLLIERIES CO., LTD.

The Minister of Mines and Fuel (Shri K. D. Malaviya): I beg to lay

on the Table a copy each of the following papers:

- (i) Annual Report of the Singareni Collieries Company Ltd., Hyderabad, for the year 1961 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon, under subsection (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company. [Placed in Library. See No. LT-344/62.]

ANNUAL REPORTS OF THE INDIAN INSTITUTE OF SCIENCE AND INDIAN INSTITUTES OF TECHNOLOGY

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): I beg to lay on the Table a copy each of the following Reports:

- (i) Annual Report of the Indian Institute of Science, Bangalore for the year 1960-61. [Placed in Library. See No. LT-345/62.]
- (ii) Annual Report of the Indian Institute of Technology, Kharagpur, for the year 1960-61. [Placed in Library, see No. LT-346/62.]
- (iii) Annual Report of the Indian Institute of Technology, Bombay, for the year 1960-61. [Placed in Library, see No. LT-347/62.]
- (iv) Annual Report of the Indian Institute of Technology, Madras, for the year 1960-61. [Placed in Library, see No. LT-348/62.]
- (v) Annual Report of the Indian Institute of Technology, Kanpur, for the year 1960-61. [Placed in Library, see No. LT-349/62.]